

Bureau have not expressed any opinion as their team has not yet inspected the mint.]

**बम्बई और हैदराबाद की टकसालों के उत्पादन लेखे**

\*१६०. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि यह जो विचार था कि बम्बई और हैदराबाद की टकसालों के उत्पादन लेखे प्रतिवर्ष संकलित किये जाने चाहियें, और जिसके बारे में उनके मंत्रालय ने नियंत्रक महालेखा परीक्षक का मत मांगा था, उसका क्या परिणाम निकला ?

†[PRODUCTION ACCOUNTS OF BOMBAY AND HYDERABAD MINTS]

\*160. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state the outcome of the proposal to the effect that the production accounts of the Bombay and Hyderabad mints should be compiled every year, which was referred by his Ministry to the Comptroller and Auditor-General for his opinion?]

**वित्त उपमंत्री (श्रीमती तारकेश्वरी सिनहा) :** नियंत्रक महालेखा परीक्षक (कंट्रोलर एण्ड ऑडिटर-जनरल) से सलाह-मशविरा किया गया है और इरादा है कि बम्बई और हैदराबाद की टकसालों के उत्पादन-लेखे (प्रोडक्शन एकाउण्ट्स) जितनी जल्दी हो सके तैयार किये जायें।

†[THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): The comptroller and Auditor-General has been consulted and it is intended to compile the production accounts for the Bombay and Hyderabad mints as soon as practicable.]

†[ ] English translation.

INCREASE IN THE CONTRIBUTION TO THE U.N. EXPANDED PROGRAMME AND SPECIAL FUND

\*164. SHRI A. C. GILBERT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that India has agreed to the increase in its contribution to the United Nations expanded programme of technical assistance and the special fund;

(b) if so, how much increase has been made; and

(c) whether quota of all the member countries has been increased?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes, Sir.

(b) Rupees equivalent of \$375,000.

(c) There are no quotas. These are voluntary contributions.

REPRESENTATION FOR THE MERGER OF MANIPUR WITH NAGALAND

\*172. SHRI RAMGOPAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from the inhabitants of Manipur including Nagas for the merger of Manipur with Nagaland; and

(b) if so, what action is being taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) A memorandum has been received from the Manipur Naga Council suggesting the integration of Naga areas in Manipur with Nagaland.

(b) Government of India is not considering the making of any territorial changes in Manipur or Nagaland.